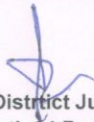


Details of Pendency of Cases against MP's & MLA's in view of direction passed by the Hon'ble Supreme Court of India in writ petition (C) No. 699 of 2016 in the matter of Ashwini Kumar Upadhyay-Vs-Union of India & Anr.

Cases pending in Special Court, MP/MLA, Bidhannagar


Sl No	District (Name of the Distict to be mentioned here from which the case is transferred to the Special Court)	Years of Filing	Case No.	Total Number of Cases pending (As on 31.12.2025)	Stage-wise pendency	
					Trial	Pre-Trial
1	Murshidabad	2025	Spl 01/2025 (CIS no. 01/2025)	1	1	0
2	South 24 Parganas	2025	Spl 02/2025 (CIS no. 02/2025)	1	1	0
3	North 24 Parganas	2025	Spl 05/2025 (CIS no. 05/2025)	1	1	0
4	Kolkata	2025	Spl 06/2025 (CIS no. 06/2025)	1	1	0
5	Coochbehar	2025	Spl 07/2025 (CIS no. 07/2025)	1	1	0
6	Birbhum	2024	Spl 03/2024 (CIS no. 03/2024)	1	1	0
7	Kolkata	2023	Spl 05/2023 (CIS no. 05/2023)	1	1	0
8	Purba Medinipur	2021	Spl 29/2021 (CIS no. 36/2021)	1	1	0
9	Paschim Medinipur	2018	Spl 120/2018 (CIS no. 335/2018)	1	1	0
10	Hooghly	2018	Spl 137/2018 (CIS no. 312/2018)	1	1	0
				<b>Total = 10</b>	<b>Trial =10</b>	<b>Pre-Trial= 0</b>

  
District Judge  
North 24 Parganas

## Cases pending in Judicial Magistrate, Bidhannagar

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Sl No	District (Name of the District to be mentioned here from which the case is transferred to the Special Court)	Years of Filing	Case No.	Total Number of Cases pending (As on 31.12.2025)	Stage-wise pendency	
					Trial	Pre-Trial
1	Purba Medinipore(received from Special Court, MP/MLA, Bidhannagar)	2022	Spl 03/2022	1		1
2	North 24 Parganas	2022	Spl 04/2022	1	1	
3	Nadia	2022	Spl 05/2022	1		1
4	Howrah	2022	Spl 06/2022	1	1	
5	Purulia	2022	Spl 07/2022	1	1	
6	North 24 Parganas	2022	Spl 09/2022	1		1
7	Purba Medinipore	2023	Spl 01/2023	1		1
8	Howrah	2023	Spl 02/2023	1		1
9	Paschim Medinipore	2023	Spl 04/2023	1		1
10	Paschim Medinipore	2023	Spl 05/2023	1		1
11	Nadia	2023	Spl 06/2023	1		1
12	Dakshin Dinajpur	2023	Spl 07/2023	1		1
13	Alipurduar	2023	Spl 09/2023	1		1
14	Nadia	2023	Spl 12/2023	1		1
15	Bankura	2023	Spl 14/2023	1		1
16	Jalpaiguri	2023	Spl 15/2023	1		1
17	Kolkata	2023	Spl 16/2023	1		1
18	East Midnapore	2024	Spl 01/2024	1		1
19	Alipore	2024	Spl 02/2024	1	1	
20	North 24 Parganas	2024	Spl 03/2024	1		1
21	Kolkata	2024	Spl 04/2024	1		1

  
 District Judge  
 North 24 Parganas

Sl No	District (Name of the Distict to be mentioned here from which the case is transferred to the Special Court)	Years of Filing	Case No.	Total Number of Cases pending (As on 31.12.2025)	Stage-wise pendency	
					Trial	Pre-Trial
22	Purulia	2024	Spl 08/2024	1		1
23	Nadia	2024	Spl 09/2024	1		1
24	Chief Metropolitan Magistrate, Kolkata	2024	Spl 10/2024	1		1
25	Hooghly	2024	Spl 12/2024	1		1
26	Hooghly	2024	Spl 13/2024	1		1
27	Hooghly	2024	Spl 14/2024	1		1
28	Hooghly	2024	Spl 15/2024	1	1	
29	Hooghly	2024	Spl 16/2024	1		1
30	Hooghly	2024	Spl 17/2024	1	1	
31	Bankura	2024	Spl 18/2024	1		1
32	Bankura	2024	Spl 19/2024	1		1
33	Purba Medinipur	2024	Spl 20/2024	1	1	
34	South 24 Parganas	2024	Spl 21/2024	1		1
35	Purba Burdwan	2024	Spl 22/2024	1	1	
36	Bankura	2024	Spl 23/2024	1		1
37	Bankura	2024	Spl 24/2024	1		1
38	Hooghly	2024	Spl 25/2024	1		1
39	Bankura	2024	Spl 26/2024	1		1
40	North 24 Parganas	2024	Spl 27/2024	1		1
41	Bankura	2024	Spl 29/2024	1		1
42	Nadia	2024	Spl 30/2024	1		1
43	Murshidabad	2024	Spl 31/2024	1		1
44	Murshidabad	2024	Spl 32/2024	1		1
45	Murshidabad	2024	Spl 33/2024	1		1
46	Paschim Medinipur	2025	Spl 01/2025	1		1
47	Paschim Medinipur	2025	Spl 02/2025	1		1
48	Nadia	2025	Spl 03/2025	1		1
49	Paschim Medinipur	2025	Spl 04/2025	1		1
50	Howrah	2025	Spl 05/2025	1		1
51	Kolkata	2025	Spl 06/2025	1		1
52	Kalyani	2025	Spl 07/2025	1		1
53	Murshidabad	2025	Spl 08/2025	1		1
54	Paschim Medinipur	2025	Spl 09/2025	1		
55	Paschim Medinipur	2025	Spl 10/2025	1		1
				<b>Total 55</b>	<b>Trial =8</b>	<b>Pre-Trial= 47</b>